NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 41/BB/ 2018	-	Admission	252	M/s Jumpbunch India Sports & Fitness Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
. 1	ASHU JINDAL 973126 8898	Testioner	Kudal

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Issue notice to ROC, Karnataka. Registry to prepare notice; Petitioner to collect notice and serve on ROC and file proof of service. Petitioner in the meantime to file undertaking affidavit. List it on 19.02.2018.

Member (T)

Member (J)